

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:386  
ANSWERED ON:22.04.2013  
CWG SPORTS COMPLEX  
Ramasubbu Shri S.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether some Commonwealth Games (CWG) sports complexes have remained unutilised since the completion of CWG;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has now opened CWG sports complexes on payment basis to the public for various sports in order to make revenue from it and if so, the details thereof along with the revenue earned by the Government as a result thereof;
- (d) whether the Government proposes to depute coaches for all the sports activities and to provide concessions to the students and sports persons on monthly basis; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO 386 FOR 22.04.2013 REGARDING CWG SPORTS COMPLEX ASKED BY SHRI S.S. RAMASUBBU:

(a) & (b) No, Madam. Sports venues created/upgraded during Commonwealth Games-2010 under Sports Authority of India(SAI) are being maintained in proper condition and sporting facilities are available at these five stadia in New Delhi viz. Jawahar Lal Nehru Stadium, Indira Gandhi Stadium Complex, Major Dhyan Chand National Stadium, Dr. Karni Singh Shooting Range Complex and Dr. Shyama Prasad Mukherjee Swimming Pool complex. All the five stadia are being regularly used by various Sports Associations/Federations/Universities/Schools/Corporate Bodies in the country to train the beginners / state level players as well as national/International sportspersons for optimum utilization of stadia.

Apart from the above activities, national coaching camps towards the preparations of Indian team/ individual are also being organized in these stadia.

(c) Government introduced the 'Come and Play' Scheme by which sports facilities at these stadia have been opened to general public. About 21,500 sportspersons have so far been registered during the year 2012-13 (upto Feb. 2013) for training in various disciplines under this scheme.

Very nominal fee is being charged from the general public under 'Come and Play' Scheme and from the organizers of mega Sports events as per Sports Authority of India approved tariff. Till February, 2013 an amount of Rs. 266 lakhs has been generated by these stadia. Details of fee and revenue generation, stadia-wise, during 2012-13 (till Feb, 2013) are given at Annex A and Annex B respectively.

(d) & (e) Adequate number of coaches have been deputed to train the sports persons in various disciplines under 'Come and Play' Scheme. Concessions are given to the Arjuna & Dronacharya Awardees, National Medal Winners, International players, women, children studying in Govt. Schools and BPL persons. Complementary membership is given to Arjuna & Dronacharya Awardees, National Medal Winners, International players and BPL persons. Women beneficiaries of the Scheme and children studying in Govt. Schools are given membership at one third the approved tariff of SAI.